

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO.326
TO BE ANSWERED ON 26.04.2016

Inclusiveness and Accessibility Index

326. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRIMATI SUPRIYA SULE: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has released 'Inclusiveness and Accessibility Index', if so, the details and the objectives thereof;
- (b) whether the Government has earmarked any amount for construction of barrier free infrastructure and accessibility audit of Government buildings and public places and if so, the details thereof;
- (c) whether Niti Ayog has asked the Ministry to make disability as well as disability data more inclusive so that more disabled persons could be included in the Census; and
- (d) if so, the details thereof and the response of the Government thereon?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

- (a): An 'Inclusiveness and Accessibility Index' has been released through which industries and corporates or any organization, Government or private can voluntarily evaluate their preparedness for making their workplace accessible for persons with disabilities.
- (b): Under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) to provide assistance for various activities relating to implementation of PwD Act which includes construction of barrier free infrastructure and accessibility audit of Government buildings and public places, Rs. 193.00 crore has been earmarked during financial year 2016-17.
- (c) to (d): No such reference has been received from NITI Ayog. However, Registrar General & Census Commissioner has been suggested to including various disability inclusive information for the census 2021.
